CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH: NEW DELHI

CP NO.787/2017 OA NO.3953/2016

New Delhi this the 28th day of February, 2018

HON'BLE MR. V. AJAY KUMAR, MEMBER (J) HON'BLE MS. NITA CHOWDHURY, MEMBER (A)

Surjo Devi, W/o late Shri Bharat Lal Meena, R/o Village Khera Tehsil Toda Bhim, Distt. Karoli, Rajasthan.

...Petitioner

(By Advocate: Mr. R.K. Shukla)

VERSUS

- Sh. V.K. Gupta,
 The General Manager,
 Northern Railway Headquarter,
 Baroda House,
 New Delhi.
- 2. Sh. Arun Arora,
 The Divisional Railway Manager,
 Northern Railway, Delhi Div.,
 D.R.M. Office, State Entry Road,
 Paharganj, New Delhi.
- 3. Sh. Anurag Tripathi, The Sr. Divl. Pers. Officer, Northern Railway, Delhi Div., D.R.M. Office, State Entry Road, Paharganj, New Delhi.

...Respondents

(By Advocate: Mr. S.M. Arif)

:ORDER (Oral):

HON'BLE MR. V. AJAY KUMAR, MEMBER (J):

When this matter was taken up for hearing, the learned counsel for the respondents submitted that the order of this

Tribunal has been complied with by passing speaking order dated 26.04.2017, which was issued on 22.05.2017.

2. In the circumstances, CP is closed. Notices are discharged. However, the petitioner is at liberty to challenge the order now passed by the respondents, if aggrieved, in accordance with law.

(NITA CHOWDHURY)
MEMBER (A)

(V. AJAY KUMAR) MEMBER (J)

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